

In the Central Administrative Tribunal  
Calcutta Bench

MA No. 66 of 1998  
(OA No. 271 of 1996)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Lakshmi Kanta Maiti

Vs.

A.T.I

For the Applicant : Mr. B. Dhara, Lt. Advocate

For the Respondents:

Heard on : 24-6-98

Date of Judgement : 24-6-98

ORDER

Heard Lt. Advocate Mr. Dhara over an application bearing No. MA 66 of 1998 for expeditious hearing of the Original Application No. 271 of 1996. Applicant is given liberty to mention the case when the Division Bench will sit for expeditious hearing. Accordingly, MA is disposed of.

( D. Purkayastha )  
Member(J)